

**IN THE SUPREME COURT OF INDIA**  
**CIVIL APPELLATE JURISDICTION**  
**CIVIL APPEAL NO. 50 OF 2010**

**THE COMMISSIONER OF INCOME TAX-IV**

**Appellant(s)**

**VERSUS**

**SWAPNIL FINANCE PVT. LTD.**

**Respondent(s)**

**WITH**

**CIVIL APPEAL No. 195/2010**

**O R D E R**

It is reported by learned counsel appearing for the respective parties that tax effect in both the appeals for the relevant Assessment Years - 1995-96 and 1996-97 would be less than Rs. 2 Crores which is the monetary limit to prefer an appeal before this Court, as per Circular F.No.390/Misc/115/2017-IC dated 22.08.2019 issued by the Central Board of Indirect Taxes & Customs.

In that view of the matter and on the ground of low tax effect only, the present Appeals stand disposed of.

However, question of law is kept open.

..... J.  
(M.R. SHAH)

..... J.  
(SUDHANSHU DHULIA)

New Delhi;  
November 30, 2022.

ITEM NO.103

COURT NO.4  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SECTION III

Civil Appeal No(s). 50/2010

THE COMMISSIONER OF INCOME TAX-IV

Appellant(s)

VERSUS

SWAPNIL FINANCE PVT. LTD.

Respondent(s)

IA No. 2/2010 - PERMISSION TO FILE ANNEXURES)

WITH

C.A. No. 195/2010 (III)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2010 FOR ON IA  
15805/2010

Date : 30-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s)

Mr. Balbir Singh, ASG  
Mr. Arijit Prasad, Sr. Adv.  
Ms. Preeti Rani, Adv.  
Mr. Manish Pushkarna, Adv.  
Ms. Gargi Khanna, Adv.  
Mr. Shashank Bajpai, Adv.  
Mr. Samarvir Singh, Adv.  
Mr. Prashant Singh, Adv.  
Mr. Shyam Gopal, Adv.  
Mr. Prasenjeet Mohapatra, Adv.  
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

Mr. Amar Dave, Adv.  
Mr. P. S. Sudheer, AOR  
Ms. Shruti Jose, Adv.  
  
Mr. Rajat Mittal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The present Appeals stand disposed of on the ground of  
low effect only in terms of the signed order.

Pending applications stand disposed of.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR

**(Signed order is placed on the file)**